ORDER

The President is pleased to engage Shri Karan Singh Gur, Advocate as Standing Government Counsel for conducting Central Government litigation before District & Subordinate Courts, Jhajjar (Haryana) as mentioned below, for a period of three years from the date of this order or until further orders, whichever is earlier:-

District & Subordinate Courts, Jhajjar (Haryana)  
Standing Government Counsel

<table>
<thead>
<tr>
<th>Name</th>
<th>Address &amp; Mobile Number</th>
<th>Enrl. No.</th>
</tr>
</thead>
</table>
| Karan Singh Gur   | Subhash Nagar, Talao Road, Jhajjar (Haryana).  
Mobil: 9416863007, 8816915005            | P/604/1983 |

2. The terms & conditions for above engagement will be governed by this Department's OM No. 27(11)/99-Judl, dated 24.09.1999 read with OM No. 26(1)/2014/Judl, dated 01.10.2015 & instructions issued subsequently through OMs. The aforesaid OMs are available on the website of this Department i.e. www.lawmin.nic.in under heading 'Circulars pertaining to litigations'.

3. Hindi version of this order will follow.

Joint Secretary & Legal Adviser to the Government of India

Copy to:-
1. PS to ML&J/PS to Law Secretary/PS to Legislative Secretary/All Additional Secretaries/PS to all JS&LA in the Main Sectt.
4. The District Judge, Jhajjar (Haryana).
5. Shri Karan Singh Gur, Standing Govt. Counsel as above.
6. The Pay and Accounts Office, Department of Legal Affairs, New Delhi.
7. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
8. NIC cell, Department of Legal Affairs with the request to upload this order on the website of this Department.
9. Guard File/Judicial Section with 5 spare copies.
10. Cash (LA) Section with regard to retainership fee to CGSC.

(D. Srinivas)  
Section Officer (Judicial Section)